

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/86(KB)2022
IA(I.B.C)/1052(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	BANK OF BARODA VS NAMAN AJITSARIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Arik Banerjee, Adv.] For Applicant

Mr. Dhruv Surana, Adv.

Mr. Aasish Choudhury, Adv.

Ms. Muskan Bangani, Adv.

Ms. Mahuya Ghosh, Adv.] On behalf of R. C. Prusti for Financial
Creditor

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **22.08.2024**.

**Anamitra Pal
Court Officer**